

13. Dr. Vijendra Nath Asopa,
Professor & Chairman, Centre for Management in Agriculture, Indian
Institute of Management, Vastrapur, Ahmedabad (Gujarat).
14. Dr. V.H. Potty,
Coordinator, Industrial Development & Consultancy Services,
Central Food Technological Research Institute, MYSORE—570013
15. C.M.D.,
NERAMAC

Statement-IV

Board of Directors of MFIL

1. Dr. M.M. Krishna,
CMD, MFIL, Falika Bhawan, R.K. Puram, NEW DELHI.
2. Shri N.P. Nawani,
Joint Secretary, Ministry of Food, Krishi Bhawan, NEW DELHI
3. Shri S.K. Jana,
Controller of Accounts (Food)
4. Shri C.K. Basu,
Joint Secretary, Ministry of Food Processing Industries, Panchsheel
Bhawan, Kheh Gaon Marg, NEW DELHI.

Chartering of fishing vessels

4032. SHRIMATI RENUKA
CHOWDHURY:

SHRI V. RAJAN CHEL-
LAPPA:

Will the Minister of FOOD PROCESS-
ING INDUSTRIES be pleased to refer
to the answer to Unstarred Question
2371 given in the Rajya Sabha on 12th
March, 1992 and state:

(a) whether Government have been
issuing licences for chartering of fishing
vessels under any policy;

(b) the list of the charters given/ex-
tended from January, 1992 the dates of
the permission and the duration of the
charter; and

(c) whether the issuing of such charters
goes against the policy of encouraging
development of indigenous Deep Sea
Fishing Industries by leasing and joint
ventures?

THE MINISTER OF STATE OF THE
MINISTRY OF FOOD PROCESSING IN-
DUSTRIES (SHRI GIRIDHAR GOMAN-
GO): (a) While no licence under Section
4 of the Maritime Zones of India (Regu-
lation of Fishing by Foreign Vessels)

Act, 1981 for chartering of foreign fish-
ing vessels have been issued so far, per-
mits under Section 5 of the MZI Act,
1981 were issued in pursuance of the
charter policies framed in 1981 and
1986.

(b) A list is given in Statement. (See
below).

(c) Permission for charter of foreign
fishing vessels is given so that the entre-
preneurs could gain experience in deep
sea fishing and subsequently enter into
joint venture with a suitable foreign fish-
ing company or operate vessels on long
term lease in Indian waters. Despite the
limited number of 27 chartered foreign
fishing vessels actually operating in Indian
EEZ as on 31st July, 1992, there are at
present 179 deep sea fishing vessels
owned by Indian Companies, part of
which are acquired as fulfilment of char-
ter obligation. In addition, the Govern-
ment have recently cleared 17 Joint Ven-
ture/Test Fishing Proposals which will
bring about 94 deep sea fishing vessels
into the Indian EEZ in due course. It
is, therefore, evident that issuing of a
few extensions to charters will not go
against the policy of encouraging devel-
opment of indigenous deep sea Fishing
Industries by leasing and joint ventures.

Statement*List of charter permits given/extended from January, 1992*

S. No.	Name of Charterer	Date of issue of permit/extension	Duration of c 1 upto
1	2	3	4
1.	High Sea Foods Ltd., New Delhi	2-6-92 for 1 pair	20-5-93
2.	V.B.C. Exports Ltd., Visakhapatnam	14-2-92 for 2 pairs	13-2-94
3.	G.P. Marine Products (India) Ltd., Guntur	14-2-92 for 2 pairs	13-2-94 & 21-1-94
4.	Shrimp India Ltd., Visakhapatnam	21-2-92 for 2 pairs	20-2-94
5.	Srinivasa Enterprises Ltd., Visakhapatnam	13-3-92 for 2 pairs	12-3-94
6.	Star Marine Foods (P) Ltd., Hyderabad	11-6-92 for 1 pair 6-8-92 for 2 Tuna Long Liners (TLL)	10-6-94 5-8-94
7.	Golden Ahar Ltd., New Delhi	6-7-92 for 1 pair	10-5-92
8.	Surya Sea Foods Pvt. Ltd., Hyderabad	5-5-92 for 2 TLL	4-5-93
9.	Sri Sudershan Fisheries Pvt. Ltd., Hydera- bad.	1-5-92 for 1 Stern Trawler (ST) 6-8-92 for 1 ST	30-4-93 5-8-93
10.	Tri Marine Pvt. Ltd., New Delhi	10-6-92 for 1 ST 29-5-92 for 1 TLL	9-6-93 28-5-93
11.	Balaji Sea Foods Pvt. Ltd., Visakhapatnam	6-8-92 for 2 TLL	5-8-93
12.	Kakadwip United Fisheries, Calcutta	10-4-92 for 1 ST	9-4-93
13.	Atchya Marine Pvt. Ltd., Hyderabad	7-2-92 for 1 TLL 29-5-92 for 1 TLL	6-2-93 28-5-93
14.	The Elurupandu Fishermen Co-op. Society Ltd., (A.P.)	27-4-92 for 2 TLL	26-4-93
15.	Savi Jana Sea Foods Pvt. Ltd., Pondicherry	14-5-92 for 2 TLL	13-5-93
16.	A.K. International, New Delhi	29-5-92 for 1 ST	28-5-93
17.	Vigneswara Fisheries, Madras	25-5-92 for 1 TLL 3-7-92 for 1 TLL	24-5-93 2-7-93
18.	Sri Panchajanya Marine (Products) (P) Ltd., Kakinada	7-7-92 for 2 TLL	6-7-93
19.	S. Seasonics Pvt. Ltd., New Delhi	10-7-92 for 1 TLL	9-7-93
20.	Kreative (Export & Import) (P) Ltd., Bombay	6-8-92 for 2 TLL	5-8-93